

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 237 OF 2017

Dated : 25th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Essar Power Gujarat Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar
Mr. Tushar Jain
Mr. Mahip Singh

Counsel for the Respondent(s) : Mr. P.Chaitanyashil
Ms. Sujata Kurduhar for R-1

Ms. Suparna Srivastava for R-2

ORDER

Learned counsel for the appellant states that the appellant does not wish to file rejoinder.

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **08.08.2019**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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